NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 38/BB/17	1 25	Admission	Rule-6 of I&B	Orix Auto Infrastructure Services Ltd. Vs Ilantus Technologies Pvt. Ltd.,

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

LATHA SHETTY
9341338939

ADDOCATE

Counsel for petitioner is present. He is directed to comply the objections raised by the Registry.

List it on 11.07.2017.

MEMBER (J)

MÈMBER (T)